


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER
JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 866/252/HDB/2018
NAME OF THE COMPANY	Tavisha Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivasa Reddy Anneda
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukhoyi	Adv	9885314282	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For T. Sujan Kumar Reddy	Advocate 9160001435	9160001435	

ORDER

Heard both sides. Order reserved.


MEMBER JUDICIAL